

(b) Question does not arise.

(c) Under the provisions of Section 70(2)(f) of Motor Vehicles Act, 1939, the State Governments are empowered to make the rules and issue notifications in regard to restriction/use of light on the vehicles.

**Payment of bonus withheld to the workers of Hindustan Shipyard**

4509. SHRI SAMAR MUKHERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the management of the Hindustan Shipyard Limited, Visakhapatnam has suddenly decided to withhold payment of Minimum bonus to the workers of this unit on the plea that all the public sectors are not obliged to pay as per the bonus Act etc.;

(b) if so, the reaction of Government thereto; and

(c) the steps taken to pay the bonus to the workers?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (c). Hindustan Shipyard Limited, being non-competitive Public Sector Undertaking, is not covered by the Payment of Bonus Act. However, the employees of Hindustan Shipyard have already been given ex-gratia payments in lieu of bonus.

**भोपाल और दिल्ली के बीच सीधी गाड़ियाँ चलाना**

4510. श्री फूल चन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का भोपाल और दिल्ली के बीच एक सीधी रेल गाड़ी चलाने का विचार है; और

(ख) यदि हां, तो यह रेलगाड़ी कब चलाई जायेगी और इस बारे में क्या ब्यौरा है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) और

(ख). भोपाल और दिल्ली/नई दिल्ली के बीच एक गाड़ी चालू किये जाने के प्रश्न की जांच की गई थी परन्तु भोपाल और दिल्ली क्षेत्र में टर्मिनल की तंगी तथा क्षमता की कमी के कारण इसे परिचालनिक दृष्टि से व्यावहार्य नहीं पाया गया ।

**Opening of mobile health units**

4511. SHRI RASABEHARI BEHERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have any proposal to open mobile health units in the country;

(b) if so, the number of such health units functioning in Kalahandi district of Orissa; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c). There is no such proposal under the consideration of the Government of India. However, under the Re-orientation of Medical Education Scheme, three mobile clinics have been provided to each medical college in the country. In Orissa, 9 mobile medical clinics have been supplied to the three Medical Colleges, namely, S. C. B. Medical College, Cuttack, V. S. S. Medical College, Bhurta, Sambalpur and M.C.C. Medical College, Berhampur in the State.

**Train through Bikaner City**

4512. SHRI KUMBHA RAM ARYA: Will the Minister of RAILWAYS be pleased to refer to the reply given to unstarred question No. 1233 on the 19th June, 1980 regarding train through Bikaner City and state:

(a) whether the requisite information has since been received from Rajasthan Government;

(b) if so, the details thereof; and  
(c) the action being taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The Government of Rajasthan has deposited in July 1980 the cost of conducting the Engineering-cum-traffic survey for diversion of railway line outside Bikaner city.

(c) Survey is being taken up shortly.

राजस्थान में परिवार नियोजन केन्द्र और ग्रामीण लोगों के प्रति सौतेला व्यवहार

4513. श्री कुम्भा राम शर्मा : क्या स्वास्थ्य और परिवार कल्याण मंत्री राजस्थान में परिवार नियोजन केन्द्रों के बारे में दिनांक 19 जून, 1980 के अतारांकित प्रश्न संख्या 1340 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान में ग्रामीण और शहरी क्षेत्रों में विद्यमान परिवार नियोजन केन्द्रों से ऐसा लगता है कि ग्रामीण लोगों के प्रति सौतेला व्यवहार किया जा रहा है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री ( श्री निहार रंजन लस्कर ) :

(क) जी नहीं ।

(ख) पहली अप्रैल, 1980 को राजस्थान के ग्रामीण और शहरी क्षेत्रों में चल इस परिवार कल्याण केन्द्रों की संख्या इस प्रकार थी :—

(i) ग्रामीण क्षेत्र :

प्राथमिक स्वास्थ्य केन्द्रों में  
चल रहे ग्रामीण परिवार  
कल्याण केन्द्र

232

ग्रामीण उप-केन्द्र 2140

(ii) शहरी क्षेत्र :

शहरी परिवार कल्याण  
केन्द्र 144

उपर्युक्त सूचना से देखा जा सकता है कि गांवों के लोगों के साथ कोई सौतेला व्यवहार नहीं किया जाता है ।

Ernakulam-Cape Comorin Line

4514. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the necessity of doubling the railway line between Ernakulam and Cape Comorin; and

(b) if so, the action taken by Government regarding the doubling of the line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). There is no proposal to undertake doubling the railway line between Ernakulam and Cape Comorin at present.

Thefts and pilferages in Parcel Office in Delhi

4515. SHRI DAYA RAM SHAKYA:  
SHRI R. P. SARANGI:

Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) whether it is a fact that thefts and pilferages in Parcel Office, Delhi Main Station are on the increase with the connivance of staff;

(b) if so, whether it is also a fact that some of the staff both class III and IV were ordered to be transferred out of Delhi at the instance of C.I.B. of Railway Protection Force, Northern Railway in 1971-72;

(c) if so, whether such orders were allowed to rest; and